

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 79(ND)/2015

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018.

NAME OF THE COMPANY: Sh. Rishu Monga V/s. M/s. Big Brands Research Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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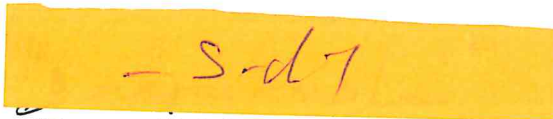
For the Petitioner (s): Mr. Aman Bhalla, Advocate

For the Respondent (s): None

ORDER

Decision in the appeal filed in the connected matter is awaited.

To come up on 5th March, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)